

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 11-07-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

---

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

---

**APPLICATION NUMBER : ---**

**PETITION NUMBER : CP(IB)/146(CHE)/2024**

**NAME OF THE PETITIONER : Bhanu Cerglaze Pvt Ltd**

**NAME OF THE RESPONDENT(S) : Regma Ceramics Pvt Ltd**

**UNDER SECTION : Sec 9 Rule 6 of IBC, 2016**

---

**ORDER**

None for the Applicant. None for the Respondent.

List the petition for hearing on **06.08.2024**.

Sd/-  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

Sd/-  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

phk